

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 3246 of 1992

New Delhi, dated the 4th February, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

V.P. Garg,
S/o Shri Riashan Singh,
Dy. Superintendent Gr.II,
Central Jail,
Tihar,
New Delhi.
R/o B-15, Central Jail Complex,
Tihar,
New Delhi. Applicant
(None appeared)

Versus

1. Chief Secretary
Delhi Administration,
5, Sham Nath Marg,
Delhi.
2. I.G. (Prisons),
Central Jail,
Tihar,
New Delhi.
3. Secretary (Home)
Delhi Administration,
Delhi.
4. Director of Vigilance,
Delhi Administration,
Old Secretariat,
Delhi.
5. Shri Hans Raj,
D.I.G. (Prisons)
Central Jail, Tihar,
New Delhi.
6. Shri H.P. Kumar,
(The Then I.G. (Prisons),
Director, N.C.B.,
R.K. Puram,
New Delhi. Respondents
(None appeared)

ORDER (Oral)

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

(8)

None appeared for applicant even on the second call. This case was listed at Sl. No.8 of list for regular hearing to-day. This case has been on warning list on 23.1.98. In the absence of applicant or his counsel even on the second call, the O.A. is dismissed for default and non-prosecution.

Lakshmi

(Mrs. Lakshmi Swaminathan)
Member (J)

Adige
(S.R. Adige)
Vice Chairman (A)

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